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**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/2/2016
NAME OF THE PETITIONER(S) : Shri Manohar K.L. and another
NAME OF THE RESPONDENT(S) : Swadharma Swaraajya Sangha & 13 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	Respondents 10, 11, 13, 14	V. CHANDRASEKHAR	
2.	A.G. SATHYA NARAYANA FOR A. R. MYLSAMY	For PETITIONER	
3.	T. Sri Krishna Bhagavat for P. Subha Reddy	Respondent 3 to 5	

ORDER

Counsel for petitioner present. Counsel for R3 to R5 and counsel for R10, R11, R13 & R14 are present. Counsel for petitioner filed a memo on behalf of the Administrator and furnished a copy of the same to the other side. At request of both counsel for submitting arguments, time extended. Put up on 11.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)